

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8331-8332 OF 2003

(From the judgement and order dated 13/08/2002 in FA No. 231/1995 & FA No. 232/1995 of HIGH COURT OF CALCUTTA)

AMAR NATH AGARWALLA

Petitioner(s)

VERSUS

DHILLON TRANSPORT AGENCY

Respondent(s)

(With office report)

(For final disposal)

Date: 11/02/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner(s)

Mr.Sandeep Sethi, Sr.Adv.

Mr. Aruneshwar Gupta,AAG

Mr.Navin Kumar Singh, Adv.

Ms. Shivangi, Adv.

For Respondent(s)

Mr. Jayant Bhushan, Sr. Adv.

Mr. I. S. Alag, Adv.

Mr. Pradeep Kumar Bakshi, Adv.

Mr. H. S. Jaggi, Adv.

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

Hearing expedited.

(Satish K. Yadav)

(Shelly Sengupta)

Court Master

Court Master